

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 35958/2016

FATEH SINGH CHAUHAN (DEAD) AND ORS & ORS. Petitioner(s)

VERSUS

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY
& ANR.

Respondent(s)

(IA No. 74511/2020 - APPLICATION FOR SUBSTITUTION
IA No. 74514/2020 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 17-07-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
[IN CHAMBER]

For Petitioner(s) Mr. Avijit Mani Tripathi, AOR
Mr. Shaurya Sahay, Adv.
Mr. Aditya Shankar Pandey, Adv.
Mr. Himanshu Sehrawat, Adv.

For Respondent(s) Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 74511 of 2020

Application for substitution to bring on record the legal representatives of the deceased petitioner No. 1-Fateh Singh Chauhan is not opposed by the learned counsel for the respondent(s). Hence, I.A. No. 74511 of 2020 is allowed.

Since petitioner Nos. 2 to 5 are also the legal representatives of the deceased petitioner No. 1, no further steps for correction of the memo of appearance are required.

List the matter before the Hon'ble Court immediately after four weeks.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(RAVINDER KUMAR)
COURT MASTER (NSH)